

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2667**  
TO BE ANSWERED ON 01.12.2016

**RURAL ROAD CONNECTIVITY**

**2667. SHRI NISHIKANT DUBEY:**  
**SHRI GANESH SINGH:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the number of villages which have been connected with all weather roads and the total amount spent thereon during the last three years and the current year, State/ UT-wise;
- (b) the number of villages across the country which are not connected with all weather roads till date and the time by which the Union Government aims to connect such villages by roads along with the amount likely to be spent thereon, State/ UT-wise;
- (c) whether the revenue villages have been included in core network approved by the Union Government to provide all weather road connectivity under the Pradhan Mantri Gram Sadak Yojana (PMGSY) and if so, the details thereof;
- (d) whether the core network was prepared on the basis of revenue villages instead of habitation based population data and if so, the details thereof; and
- (e) the status of disposal of the proposals lying pending before the Union Government from the State of Madhya Pradesh during the last three years and the current year under PMGSY and if so, the details thereof and the time by which the said proposals are likely to be approved?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a): State-wise/UT-wise details of habitations connected and expenditure reported by the States under Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last three years and the current year are given at **Annexure -I**.

(b): For accelerated execution of PMGSY, the Ministry of Rural Development in consultation with the Ministry of Finance and the State governments, has formulated an Action Plan to achieve the target of the Scheme early, with enhanced financial allocation to the States and modified funding pattern in the Scheme. The fund sharing pattern of PMGSY has been made in the ratio of 60:40 between the Centre and States for all States except for 8 North Eastern and 3 Himalayan States for which it will be 90:10. In view of the availability of substantial additional funds under the Scheme with the new funding pattern between Centre and the State and enhanced allocation by the Government of India, all the States have been advised to obtain sanctions of balance works under PMGSY-I/II as per the mandate of the Scheme and to substantially complete them by March, 2019, so as to provide connectivity to target habitations. In order to accelerate the implementation and ensure time bound completion of the Scheme in the States, the Government has enhanced the annual allocation for PMGSY. During the year 2015-16, the total Annual Allocation of the States was Rs.23,806 crore (Rs 15,175.71 crore – Central Share and Rs. 8,631 crore - State Share). The Budget Estimate (BE) for 2016-17 is Rs.19,000 crore and together with State share, about Rs 27,000 crore will be spent on PMGSY in 2016-17. State/UT-wise details of habitations which are yet to be connected under PMGSY (upto October, 2016) are at **Annexure-II**.

(c) & (d): The unit of programme is a habitation and not a revenue village under PMGSY. A habitation is a cluster of population, living in an area, the location of which does not change over time. Desam, Dhanis, Tolas, Majras, Hamlets, etc., are commonly used terminology to describe the Habitations. Core Network of PMGSY was prepared considering habitation as a unit, based on census 2001. As some of the States had indicated that their Core Network is based on revenue villages with population from Census 2001, the Ministry allowed these States to revise their Core Network.

(e): Year-wise details of proposals received and sanctioned by the Ministry for the State of Madhya Pradesh are as under:

(Value in crores)

Year	Proposals received		Sanctioned	
	No of works	Value of proposals	No of works	Value of proposals
2013-14	2088	2688.57	803	1185.85
2014-15	164	411.95	-	-
2015-16*	2151	2958.21	1764	2402.77
2016-17*	722	1318.20	1048	1842.81

\*includes proposals of previous years.

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**Annexure referred in Lok Sabha Unstarred Question No. 2667 due for 01.12.2016.  
Details of Habitations connected and Expenditure reported by the State under PMGSY (upto October, 2016)**

Sl.No.	State/ U.Ts	2013-2014		2014-2015		2015-2016		2016-2017	
		Habitations connected	Expenditure	Habitations connected	Expenditure	Habitations connected	Expenditure	Habitations connected upto Oct, 2016	Expenditure upto Oct, 2016
1	Andhra Pradesh	0	152.56	394	330.25	104	411.53	0	234.92
2	Arunachal Pradesh	16	249.36	1	362.58	31	390.81	1	103.00
3	Assam	257	699.01	284	538.22	179	475.20	1204	181.64
4	Bihar	1225	1844.95	2158	2259.30	2102	1776.87	388	2370.09
5	Chattisgarh	896	713.58	975	925.18	521	759.94	6	245.04
6	Goa	0	0.00	0	0.00	0	0.00	0	0.00
7	Gujarat	375	477.40	82	685.91	34	793.66	0	34.82
8	Haryana	0	8.19	0	383.83	0	291.81	0	58.49
9	Himachal Pradesh	0	148.13	85	215.04	37	315.88	16	130.41
10	Jammu & Kashmir	143	534.01	108	422.73	53	258.39	3	201.20
11	Jharkhand	362	539.55	769	785.02	749	552.44	118	287.36
12	Karnataka	0	7.68	6	411.23	1	279.40	18	168.30
13	Kerala	5	121.15	5	190.59	5	160.16	0	124.37
14	Madhya Pradesh	411	1393.07	1278	1667.32	1087	1798.39	208	671.00
15	Maharashtra	0	383.50	33	540.37	71	622.66	0	595.82
16	Manipur	67	139.67	32	173.94	33	284.70	0	165.00
17	Meghalaya	14	37.70	11	83.24	22	119.31	17	89.55
18	Mizoram	18	26.60	1	72.35	2	44.11	0	45.05

19	Nagaland	0	77.45	0	50.47	0	30.42	3	0.00
20	Odisha	700	1605.72	1287	1666.10	1065	1857.50	1284	858.88
21	Punjab	6	295.61	0	285.03	0	236.52	0	97.81
22	Rajasthan	579	718.35	1254	649.97	798	776.33	58	174.05
23	Sikkim	19	90.57	13	94.50	48	121.01	10	62.37
24	Tamil Nadu	0	383.39	14	580.72	0	98.03	3	152.68
25	Telangana	0		0		62	281.45	0	114.20
26	Tripura	85	232.76	78	322.83	57	250.36	1	242.01
27	Uttar Pradesh	0	824.25	0	1002.26	99	1083.39	0	722.62
28	Uttarakhand	26	260.64	71	425.17	91	455.24	0	161.65
29	West Bengal	1356	1130.44	1860	1414.20	407	1259.84	16	441.49
<b>Grand Total</b>		<b>6560</b>	<b>13095.29</b>	<b>10799</b>	<b>16538.35</b>	<b>7658</b>	<b>15785.36</b>	<b>3354</b>	<b>8733.82</b>
	Union Territories								
30	A & N Islands	0	0.00	0	0.00	0	0.00	0	0.00
31	Dadra & Nagar Haveli	0	0.00	0	0.00	0	0.00	0	0.00
32	Daman & Diu	0	0.00	0	0.00	0	0.00	0	0.00
33	Delhi	0	0.00	0	0.00	0	0.00	0	0.00
34	Lakshadweep	0	0.00	0	0.00	0	0.00	0	0.00
35	Pondicherry	0	0.00	0	0.00	0	0.00	0	0.00
<b>Total (UTs)</b>		<b>0</b>	<b>0.00</b>	<b>0</b>	<b>0.00</b>	<b>0</b>	<b>0.00</b>	<b>0</b>	<b>0.00</b>
<b>Grand total</b>		<b>6560</b>	<b>13095.29</b>	<b>10799</b>	<b>16538.35</b>	<b>7658</b>	<b>15785.36</b>	<b>3354</b>	<b>8733.82</b>

<b>Annexure II</b>				
<b>Annexure referred in Lok Sabha Unstarred Question No. 2667 due for 01.12.2016.</b>				
<b>Eligible Habitations, Cleared, Connected and yet to be Connected under PMGSY ( upto October, 2016)</b>				
<b>S. No.</b>	<b>State(s)</b>	<b>Eligible Habitations</b>	<b>Habitations cleared</b>	<b>Habitations connected</b>
1	2	3	4	5
1	Andhra Pradesh	1591	1181	1009
2	Arunachal Pradesh	438	389	368
3	Assam	16026	9854	8893
4	Bihar (RWD & NEA)	35496	27184	15947
5	Chhattisgarh	11108	10133	8758
6	Goa	20	2	2
7	Gujarat	3077	3059	3021
8	Haryana	1	1	1
9	Himachal Pradesh	3124	2232	2010
10	Jammu & Kashmir	2504	2202	1469
11	Jharkhand	13375	9103	5907
12	Karnataka	297	297	294
13	Kerala	435	435	380
14	Madhya Pradesh	18429	18003	14530
15	Maharashtra	1516	1321	1282
16	Manipur	654	549	410
17	Meghalaya	702	475	220
18	Mizoram	252	161	157
19	Nagaland	110	93	93
20	Odisha	17901	14766	11421
21	Punjab	397	390	390
22	Rajasthan	16570	16530	13734
23	Sikkim	366	344	281
24	Tamil Nadu	2004	1986	1951
25	Telangana	934	734	599
26	Tripura	1916	1898	1756
27	Uttar Pradesh	13452	11623	11228
28	Uttarakhand	2233	1299	861
29	West Bengal	18671	17535	12320
<b>Grand Total *</b>		<b>183599</b>	<b>153779</b>	<b>119292</b>

**\*The total number of eligible habitations includes 7771 no of habitations of 100+ to 249 populations in 267 identified LWE blocks in the country, this number has been reconciled in 2016.**

